

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH
O.A. No.363/93

Monday this, the 8th day of November, 1993

CDRAM

HON'BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN

&

HON'BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

M Divakaran (Ex-Civil Trade Instructor),
Malekunnath House,
P.D. Cherplacherry, Palakkad District. Applicant

By Advocate Mr G Sivarajan

Vs.

1 Union of India rep. by its Secretary,
Ministry of Defence, New Delhi.

2 The Chief Controller of Defence Accounts
(Pensions), Allahabad.

3 The Commandant, Office of the Chief
Instructor Workshops, Bombay Engineer
Group & Centre, Kirkee, Pune- 411 003. Respondents

By Advocate Mr MVS Nampoothiri, ACGSC

ORDER

Chettur Sankaran Nair (J), Vice Chairman

Applicant seeks leave to withdraw this application.

2 Leave is granted, and application is dismissed as
withdrawn. No costs.

Dated the 8th November, 1993


PV VENKATAKRISHNAN

ADMINISTRATIVE MEMBER


CHETTUR SANKARAN NAIR (J)
VICE CHAIRMAN